NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1402/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Ultratech Cement Limited

V/s.

Lavasa Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

39. Gaurari Adhikai Adv. for Petitioner grather. Vikash Kennar nev for Respy for

ORDER

C.P. No. 1402/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- It is stated that Settlement is going on, hence seeking time to file 2. Consent Terms. Adjourned to 06.12.2017.

Sd/-

Bhaskara/Pantula Mohan Member (Judicial) 27.11.2017.

Sd/-

M.K. Shrawat Member (Judicial)